

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 170 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

NAME OF THE COMPANY: M/s Maheshwar Textile Vs. M/s Zap India Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

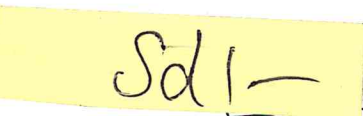
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

ORDER

Let the tracking report be placed on record substantiating service on the Respondent Company. To come up on 21st November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)